# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

#### **LOK SABHA**

UNSTARRED QUESTION No. 3701 TO BE ANSWERED ON 12<sup>TH</sup> AUGUST, 2025

#### **Coastal States Fisheries Meet 2025**

3701. Shri Ananta Nayak:
Shri Lavu Sri Krishna Devarayalu:

Will the Minister of **FISHERIES**, **ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the total budgetary outlay of the fisheries projects (in crore) inaugurated and laid foundation at the Coastal States Fisheries Meet 2025;
- (b) the number of safety transponders sanctioned for distribution to fishermen under the Fisheries Infrastructure Development Fund (FIDF); and
- (c) whether the Regional Fisheries Council, as announced in the meet, has since been formally constituted and if so, the details thereof?

### **ANSWER**

## MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN)

- a): The Coastal States Fisheries Meet 2025 was held on 28<sup>th</sup> April, 2025 at Mumbai under the Chairmanship of the Union Minister of Fisheries, Animal Husbandry and Dairying. On this occasion, Hon'ble Union Minister inaugurated and laid the foundation for key projects for 7 Coastal States and Union Territories with a total outlay of Rs.255 crores under Pradhan Mantri Matsya Sampada Yojana (PMMSY).
- (b): The Department of Fisheries, Government of India (DoF, GoI) under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), is implementing a National Rollout Plan for Vessel Communication and Support System for installation of indigenously developed transponders on one lakh marine fishing vessels covering mechanized and motorized vessels of all 13 Costal States and Union Territories with an outlay of Rs. 364 crores. As on date, 34,881 transponders have been installed on the fishing vessels of the Coastal States/UTs.
- (c): The DoF, GoI vide its Order dated 29<sup>th</sup> March, 2023 has constituted three Regional Fisheries Management Councils (RFMCs), namely Western, Eastern and Southern RFMC to address the inter-state fishing related disputes. These RFMCs are Co-Chaired by the Joint Secretary (Marine Fisheries), DoF, GoI and the Secretary, in-charge of Department of Fisheries of the concerned Coastal States/UTs on annual rotation basis.

\*\*\*\*